



By E-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-51/1997/2249/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri P.K. Bora,
District & Sessions Judge,
Darrang, Mangaldai,

Dated Guwahati, the 26th April, 2019.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. DJ(D) 2383, dtd. 20.04.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 22.04.2019 along with station leave permission, with your allotted vehicle, at your own cost, w.e.f. the evening of 20.04.2019 till the morning of 23.04.2019, has been granted/rejected.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-51/97/2256/A, dated 26.04.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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